

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -1415  
ANSWERED ON – 11/02/2026

**DISTRIBUTION UNDER THE SCHEDULED CASTE SUB-PLAN**

1415. SHRI SANJAY SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) Budget Estimates (BE), Revised Estimates (RE) and Actual Expenditure incurred under the Scheduled Caste Sub-Plan / Scheduled Caste Development budget for during the last five years, year-wise;

(b) scheme-wise and Ministry/Department-wise details of the above allocations, indicating the funds earmarked under targeted SC-specific schemes and non-targeted or general schemes claiming SC components;

(c) percentage share of Scheduled Caste allocations in the total Union Budget in each of the above years; and

(d) year-wise utilisation gap between BE, RE and Actual Expenditure during the said period and the reasons for shortfall or diversion?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)

(a) Year-wise Budget Estimates (BE), Revised Estimates (RE) and Actual Expenditure incurred under the Scheduled Caste Sub-Plan/Scheduled Caste Development budget for each of the financial years 2020-21 to 2025-26 (till date), is as under:

Year	DAPSC (erstwhile AWSC/SCSP) of all Ministries/Department		Actual Expenditure
	B.E.	R.E.	
2020-21	83,256.62	82,707.51	61,280.19
2021-22	1,26,259.20	1,39,956.42	1,18,441.17
2022-23	1,42,342.36	1,52,604.29	1,36,331.89
2023-24	1,59,126.22	1,46,861.08	1,32,167.84
2024-25	1,65,492.72	1,38,362.52	1,17,294.06

\*[This Data is taken from e-Utthaan portal as on 06.02.2026]

(b) & (c) The scheme-wise and Ministry/Department-wise break-up, showing the funds earmarked under targeted SC-specific schemes and non-targeted or general schemes claiming SC components, along with the total SC allocations in the budget, is provided in Statement-10A of the Expenditure Profile of the Union Budget. The detailed statement can be accessed at: [https://e-utthaan.gov.in/public/pdf/letter/TenA\\_2025-2026\\_88621746181280.pdf](https://e-utthaan.gov.in/public/pdf/letter/TenA_2025-2026_88621746181280.pdf).

(d) Funds are earmarked for the welfare of SCs but due to general nature of schemes in some Development Action Plan for Scheduled Castes (DAPSC) obligated Ministries/Departments, DAPSC funds are not utilized fully. Further, as per NITI Aayog guidelines, under DAPSC, the diversion of funds is not permissible; the funds are exclusively earmarked for the welfare of Scheduled Castes.

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